

**NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE BENCH
CAUSE LIST
Special Circuit Bench at Jodhpur**

Date: 23rd January, 2015
TIME: 10.00 AM

**HON'BLE MR JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE Mr. B.S. Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
FOR HEARING			
1.	Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Manish Shishodia, Adv. for R – 1 Mr. Sajjan Singh Rathore, Adv. for R - 2
2.	Original Application No. 87/2014 (M.A No. 257/2014 & M.A No. 258/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Manish Shishodia, Adv. for R – 1 Mr. Sajjan Singh Rathore, Adv. for R - 2
3.	Original Application No. 88/2014 (M.A No. 259/2014 & M.A No. 260/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Manish Shishodia, Adv. for R – 1 Mr. Sajjan Singh Rathore, Adv. for R - 2
4.	Original Application No. 89/2014 (M.A No. 261/2014 & M.A No. 262/2014)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant Mr. Manish Shishodia, Adv. for R – 1 Mr. Sajjan Singh Rathore, Adv. for R - 2
5.	Original Application No.35 (T _{HC})/2014 (CW 1968/13)	Ganpat Ram Mirdha Vs State of Rajasthan & Ors.	Mr. B.L. Tiwari, Adv. for Applicant Ms. Suman Agarwal, Adv. for R - 2 Mr. Manish Shishodia, Adv. for R - 4

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